

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 258 OF 2015

Dated: 19th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Punjab State Power Corporation Ltd. & Anr. ...Appellant(s)

Versus

M/s. G.N. General Mills & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Jayant K. Sud
Mr. K. Mohalik

ORDER

Issue notice to the Respondents returnable on 08.01.2016. Dasti in addition is permitted.

List the matter on **08.01.2016.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**